

ments to the cultivators of cane and meeting the other current liabilities of the mills. The Reserve Bank has permitted the State Bank and other scheduled banks, which have borrowed money for financing the procurement of foodgrains, to obtain further loans from the Reserve Bank for meeting the requirements of the sugar and other industries, without paying penal rates of interest on account of the impairment of their liquidity position by the excess amount borrowed against the procurement of food. The question of granting certain additional credit limits to the State cooperative banks, for financing cooperative sugar mills, is under consideration.

Development of Bilateral Relations

*1275. **Shri Madhu Limaye:**
Shri P. R. Chakravarti:
Shri K. N. Tiwary:

Will the Minister of Finance be pleased to state:

(a) whether in view of the collective or joint suspension of the economic assistance by the Aid India Consortium after the hostilities with Pakistan Government, Government have any proposal under consideration to develop relations on bilateral basis; and

(b) if so, the steps taken to put bilateral relations on a more durable basis?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) There has been no collective or joint suspension of economic assistance by the Aid India Consortium. There is therefore, no question of substituting exclusively bilateral relations for the Consortium approach.

(b) Does not arise.

Disclosure of Unaccounted Money

*1276. **Shri Yashpal Singh:**
Shri P. C. Boroah:
Shri N. R. Laskar:
Shri Liladhar Kotaki:
Shri Jashvant Mehta:
Shri Narendra Singh Mahida:
Shri R. Barua:
Shri S. Kandappan:

Will the Minister of Finance be

pleased to state:

(a) how much concealed income has been disclosed under the Voluntary Disclosure Scheme;

(b) the total amount of income-tax that accrued to Government on the amount disclosed; and

(c) whether it is proposed to introduce another scheme?

The Minister of State in the Ministry of Finance (Shri B. R. Bhagat): (a) A total sum of Rs. 146.53 crores has been declared under section 24 of Finance (No. 2) Act, 1965.

(b) Tax demand is not ascertainable at present, as most of the declarations were received in March, 1966 and they have not yet been scrutinised.

(c) No, Sir.

Backward Classes

*4104. **Shri A. K. Gopalan:**
Shri D. N. Tiwary:

Will the Minister of Planning and Social Welfare be pleased to state:

(a) whether the Committee to examine the question of economic uplift of the Scheduled Castes has submitted its final report;

(b) if so, the main recommendations thereof;

(c) whether any changes have been suggested in the basis of reservation provided to them for getting jobs and educational; and

(d) if so, what they are?

The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar): (a) No, Sir.

(b) to (d). Do not arise.

Visit of Commissioner for Scheduled Castes and Scheduled Tribes to Kerala

4105. **Shri A. K. Gopalan:** Will the Minister of Planning and Social Welfare be pleased to state:

(a) whether the Commissioner for Scheduled Castes and Scheduled Tribes visited Kerala in November, 1965;

(b) whether it is a fact that he stated that there were some areas in the State where Harijans were not allowed to take water from the common wells and ponds;

(c) if so, which are those areas; and

(d) the steps being taken to remove this difficulty?

The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar): (a) Yes.

(b) No.

(c) and (d). Do not arise.

Irrigation Schemes in Trichur District

4106. Shri A. K. Gopalan: Will the Minister of Irrigation and Power be pleased to state:

(a) how many medium and lift irrigation schemes are in progress in Trichur district, Kerala;

(b) whether the 'Pathazha Kundu' scheme work is at a standstill;

(c) if so, the reasons therefor; and

(d) whether all these schemes are going to be completed within the scheduled time?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) Work on six medium and two lift irrigation schemes is in progress.

(b) and (c). The work on this scheme has not yet been started due to delay in acquiring the necessary lands. The lands required have not yet been handed over and taken possession of.

(d) The schemes will be completed according to schedule.

महाराष्ट्र में अनुसन्धान योजनाएं

4107. श्री कांबले :

श्री बे० शि० पाटिल :

क्या सिखाई और विद्युत् मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या 1966-67 में महाराष्ट्र के लिये कुछ अनुसन्धान योजनाएं मंजूर की गई हैं अथवा की जायेंगी; और

(ख) यदि हां, तो उनका व्योरा क्या है ?

**सिखाई और विद्युत् मंत्री (श्री फल-
शहीन अहमद) :** (क) जी, हां।

(ख) विवरण सभा पटल पर रखा गया है [पुस्तकालय में रखा गया, बेसिये संख्या एल० टी०—6106/66]

**महाराष्ट्र में अनुसूचित जातीय तथा अनुसूचित
प्राथमिक जातीय विकास खण्ड**

4108. श्री कांबले :

श्री बे० शि० पाटिल :

क्या योजना तथा समाज कल्याण मन्त्री यह बताने की कृपा करेंगे कि महाराष्ट्र में अब तक जिलावार कितने तथा किन-किन स्थानों पर अनुसूचित जातीय तथा अनुसूचित प्राथमिक जातीय विकास खण्ड खोले गये हैं तथा चौथी पंचवर्षीय योजना में जिलावार ऐसे कितने खण्ड खोलने का विचार है ?

**समाज-कल्याण विभाग में उपमंत्री
(श्रीमती चन्द्रशेखर) :** अनुसूचित जातियों के लिये कोई विकास खण्ड नहीं खोले गये हैं। अब तक खोले गये खण्डों तथा चतुर्थ पंचवर्षीय योजना के दौरान राज्य सरकार द्वारा खोले जाने वाले प्रस्तावित खण्डों की एक सूची सभा पटल पर रखी गई है [पुस्तकालय में रखी गई, बेसिये संख्या एल० टी०—6107/66]

महाराष्ट्र में ग्रामोद्योग परियोजनाएं

4109. श्री कांबले :

श्री बे० शि० पाटिल :

क्या योजना तथा समाज कल्याण मन्त्री यह बताने की कृपा करेंगे कि :

(क) योजना आयोग की ग्रामोद्योग आयोजन समिति द्वारा तैयार किये गए ग्रामोद्योग परियोजना सम्बन्धी कार्यक्रम को कार्यान्वित करने के लिये महाराष्ट्र के कौन कौन से क्षेत्र चुने गये हैं ?